

# HIGH COURT OF UTTARANCHAL AT NAINITAL

## NOTIFICATION

No. 183 /UHC/Admin.A/2005

Dated: December 23, 2005.

In exercise of the powers conferred under section 5(1) of the Right to Information Act, 2005 (Act 22/2005), the High Court of Uttaranchal hereby designate the Chief Public Relations Officer, High Court of Uttaranchal as the State Public Information Officer for the High Court of Uttaranchal, and the Senior Administrative Officer/Sadar Munsarim as the case may be as State Public Information Officer for the District Courts of Uttaranchal.

By Order of the Court,

Sd/-

(V.K. Maheshwari)

Registrar General.